

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4265
ANSWERED ON:18.12.2014
ALLOTMENT OF LAND FOR GENERATION OF ELECTRICITY
Thomas Prof. Kuruppassery Varkey

Will the Minister of POWER be pleased to state:

(a) whether State Government of Kerala has requested the Union Government for allotment of 150 acres of land from Fertilizers and Chemicals Travancore (FACT), Kochi for the production of electricity from Petcock, a by-product from Kochi Refinery; and

(b) if so, the details thereof and the action taken thereon?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) & (b) : Fertilizers and Chemicals Travancore (FACT), Kochi was requested by Government of Kerala for allotment of 150 acres of land for setting up of Petcoke based power plants. Considering the expansion projects of the Company, the Board of Directors, FACT has decided that the Company is not in a position to surrender 150 acres of land at its Kochi Division, as requested by the Government of Kerala.